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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Monday, 2nd	9-15 A.M.	Leave Government House, Puri	By car.
	11-20 A.M.	Arrive Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Tuesday, 3rd to Monday, 9th	9-15 A.M. 11-20 A.M.	HALT.	Leave Circuit House, Cuttack... By car. Arrive Government House, Puri.
Tuesday, 10th ...			

(Arrivals and departures will be private.)

.PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 18th November 1940.

No. 7998-A—Mr. K. S. Swann, I.C.S., Assistant Magistrate and Collector in the Berhampur subdivision of the district of Ganjam, is deputed temporarily to the Ganjam and Koraput Settlement to undergo a course of training in Survey and Settlement.

The 20th November 1940.

No. 2241-P.—Mr. P. V. Bhaskaran, I.P., Assistant Superintendent of Police, is granted leave for three months and nine days, viz., leave on average pay for eight days and leave on half average pay for the remaining period, under Fundamental Rules 77 and 82 in extension of the leave granted to him in notification No. 2067-P., dated the 15th October 1940.

CORRIGENDUM.

The 11th November 1940.

No. 7829-A.—In notification No. 9500-A., dated the 25th November 1939, published at page 239 of the Orissa Gazette, Part I, dated the 1st December 1939, for "2. Maulavi Fazlur Rahman" read "2. Maulavi Mohammad Fazlur Rahman".

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

FINANCE DEPARTMENT.

NOTIFICATION.

The 12th November 1940.

No. 10891-F—M. R. Ry. Rao Bahadur S. Subbuswami Ayyar, Avl., Special Officer, Finance Department, is granted leave on full pay for nine days, with effect from the 15th November 1940.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATIONS.

The 18th November 1940.

No. 7986-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to empower Sri Kishore Chandra Das, Sub-Deputy Magistrate and Sub-Deputy Collector in charge of the Berhampur taluk in the district of Ganjam, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

The 20th November 1940.

No. 8037-A.—Sri Brundaban Chandra Patnaik, Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 6th August 1940.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 18th November 1940.

No. 6259—IV-82/40-R.—Sri Anirudha Das, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, at the headquarters station of the district of Balasore, is transferred as Tahsildar, Parlakimedi in the district of Ganjam.

The 18th November 1940.

No. 6267-R.—Sri Sudhanidhi Samantaroy, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, at the headquarters station of the district of Cuttack, is transferred to the headquarters station of the district of Balasore.

The 19th November 1940.

No. 6297—IV-163/40-R.—Sri Madhab Chandra Misra, Sub Deputy Magistrate

and Sub-Deputy Collector on probation, stationed at Berhampur, is posted as Additional Deputy Tahsildar, Berhampur, with effect from the date he takes over charge.

E. R. WOOD,

Revenue Commissioner.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS.

NOTIFICATIONS.

The 16th November 1940.

No. 5059-J.—Dr. S. N. Acharya, M.B., D.T.M., Civil Surgeon, Koraput, took over charge of the Special Sub-Jail, Koraput, in the afternoon of the 26th October 1940.

The 16th November 1940.

No. 13926-M.—Dr. Satyabadi Rath, M.B., B.S., Civil Assistant Surgeon of the Government Hospital, Chatrapur (Ganjam), is posted to the Jajpur Subdivisional Hospital (Cuttack), with effect from the afternoon of the 9th September 1940, vice Civil Assistant Surgeon Dr. Harish Chandra Paul, M.B., B.S., appointed to the Emergency Commission, Indian Medical Service.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Inspector-General of Prisons, Orissa.

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA.

NOTIFICATION.

The 11th November 1940.

No. E-3/33.—In pursuance of sub-section (5) of section 5 of the Indian Income-tax Act, 1922 (XI of 1922), the Commissioner of Income-tax, Bihar and Orissa, directs that, in respect of the persons mentioned in column 2 of the Schedule annexed, the Income-tax Officer mentioned in column 4 thereof shall and Income-tax Officer mentioned in column 3 thereof shall not, exercise the powers of an Income-tax Officer:—

SCHEDULE.

Serial No.	Name of person.	Income-tax Officer who had jurisdiction before 11th November 1940.	Income-tax Officer who will have jurisdiction from 11th November 1940.
1	2	3	4
1	DISTRICT BALASORE. Dipchand Phulchand	Income-tax Officer, Cuttack.	Income-tax Officer in charge of the Special Income-tax Circle, Bihar and Orissa, Patna.

Serial No.	Name of person.	Income-tax Officer who had jurisdiction before 11th November 1940.	Income-tax Officer who will have jurisdiction from 11th November 1940.
1	2	3	4
	CUTTACK DISTRICT.		
2	Keshrichand Gheorchand ...	Income-tax Officer, Cuttack.	Income-tax Officer in charge of the Special Income tax Circle, Bihar and Orissa, Patna.
3	Kanji Daya, Contractor ...	Ditto ...	Ditto.
4	Tilokchand Hari Ram	Ditto ...	Ditto.
5	Rameshwar Lal Modi, Partner in Tilokchand Hari Ram.	Ditto ...	Ditto.
6	Rang Lal Modi, ditto ...	Ditto ...	Ditto.
7	Jogi Lal Modi, ditto ...	Ditto ...	Ditto.
8	Narmal Modi, ditto ..	Ditto ...	Ditto.
9	Lachminarain Modi, ditto ...	Ditto ...	Ditto.
10	Kasimbhai Manji ...	Ditto ...	Ditto.
11	Kuverji Kerson ...	Ditto ...	Ditto.
12	Ganeshdas Kaluram ...	Ditto ...	Ditto.
13	Noperam Ramgopal ...	Ditto ...	Ditto.
14	Jaggannath Ganga Ram ...	Ditto ...	Ditto.
15	Richaram Badri Das ..	Ditto ...	Ditto.
16	Kissen Lal Anandi Lal formerly Dungarsi Das.	Ditto ...	Ditto.
	GANJAM DISTRICT.		
17	Vysyaraju Venkatratnum Raju, Berhampur.	Income-tax Officer, Ganjam.	Income-tax Officer in charge of the Special Income-tax Circle, Bihar and Orissa, Patna.
18	Vysya Raju Suraya Raju, Berhampur,	Ditto ..	Ditto.
19	D. V. Ramarao, Berhampur ...	Ditto ...	Ditto.
20	P. K. Naidu & Co. Berhampur	Ditto ...	Ditto.
21	Sri Sri Sri K. C. Gajapati Narain Deo, Maharaja of Parlakimedi (H. U F.)	Ditto ...	Ditto.
22	Sri Sri Sri K. C. Gajapati Narain Deo (Individual).	Ditto ...	Ditto.
23	Maharaja of Jeypore ...	Ditto ...	Ditto.
24	W. V. L. N. Ramlingam, Berhampur.	Ditto	Ditto.

Serial No.	Name of person.	Income-tax Officer who had jurisdiction before 11th November 1940.	Income-tax Officer who will have jurisdiction from 11th November 1940.
1	2	3	4
SAMBALPUR DISTRICT.			
25	Fazal Dhala ...	Income-tax Officer, Singhbhum-Sambalpur, Chai-bassa.	Income-tax Officer in charge of the Special Income-tax Circle, Bihar and Orissa, Patna.
26	Bansidhar Onkarmal ...	Ditto ...	Ditto.
27	Jethmal Lachminarian ...	Ditto ...	Ditto.
28	Makhanji Dwarka Pd. ...	Ditto ...	Ditto.
29	Ramji Pursottom ...	Ditto ...	Ditto.
30	Ganeshram Harnarain ...	Ditto ...	Ditto.
31	Sheoji Nathu ...	Ditto ...	Ditto.
32	Jainarain Nand Lal ...	Ditto ...	Ditto.

F. R. MERCHANT,

*Commissioner of Income-tax, Bihar and Orissa.***SUBORDINATE EDUCATIONAL SERVICE.****NOTIFICATION.***The 18th November 1940.*

No. 24.—Sri Radhakrushna Mahanti, assistant headmaster of the Balasore Zila school, is appointed to be the assistant headmaster of the Ravenshaw Collegiate School at Cuttack with effect from 18th August 1938, *vice* Sri Harihar Misra

promoted to the Orissa Educational Service without prejudice to his present appointment as assistant headmaster of the Cuttack Training School.

Sri Adhirajmohan Senapati, an assistant master of the Ravenshaw Collegiate school at Cuttack, is appointed to act as assistant headmaster of the same school with effect from 5th October 1940, *vice* Sri Radhakrushna Mahanti, on deputation.

S. C. TRIPATHI,

*Director of Public Instruction.***ELECTION OF MUNICIPAL COUNCILLORS.****NOTIFICATIONS.***The 10th October 1940.*

Under rules 10 and 34 of the Rules for the conduct of elections of Municipal Councillors, the persons whose names are given below have been declared elected as Councillors of the Parlakimedi Municipal Council and they shall come into office with effect from 1st November 1940 : —

No. of the ward.	Name of the persons declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
3	Sri Satyanarayana Rajaguru.	
4	Sri Jugalkishore Panigrahi.	

No. of the ward.	Name of the persons declared elect. d.	Community or sex (if the person has been declared elected for a reserved seat).
5	Sri Brojemohan Adhikari.	
6	{ Sri Jagannadhaswamy Paranandi. Janab Syed Abdul Majib Saheb	 Muhammadan (Reserved seat.)
7	{ Sri Narayanaswamy Rushasrunji. Sri Abraham Kalimahanti	... Christian (Reserved seat.)
8	Sri Bhavanisankar C. N.	
9	Rao Sahib Venkata Apparao Karumuri.	
10	Sri Krishna Chendro Patro.	
11	Sri Simhadri Panda.	
12	Sri Appalaswamy Gavidu.	
13	Sri Venkata Gopalarao Grandhi.	
14	Dr. Rangarao Koppada.	
15	{ Sri Narsinga Deo. Srimati Bihula Kumari Sahu	... Women (Reserved seat.)
16	{ Sri Venkata Narasimhulu Pallikala. Appadu Kotari	... Adi Dravida (Reserved seat.)

The 23rd October 1940.

Underrules 28 and 34 of the Rules for the conduct of elections of Municipal Councillors the persons whose names are given below have been declared elected as Councillors of the Parlakimedi Municipal Council and they shall come into office with effect from 1st November 1940 :—

Number and name, if any, of ward.	Name of person declared elected.	Community or sex (if the person has been declared elected for a reserved seat).
Ward No. I	... Tayi Narsimha Rao Naidu.	
Ward No. II	... Ramachendra Padhi.	

I. BAPANAYYA NAIDU,
Election Officer.